

12.04 hrs.

Title: Introduction of the Essential Services (Maintenance) Ordinance Repeal Bill, 2001.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): On behalf of Shri L.K. Advani, I beg to move for leave to introduce a Bill to repeal the Essential Services (Maintenance) Ordinance, 1941.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Essential Services (Maintenance) Ordinance, 1941. "

The motion was adopted.

SHRI CH. VIDYASAGAR RAO: I introduce the Bill.

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MR. SPEAKER: The House would now take up the Zero Hour.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Mr. Deputy-Speaker, Sir, we never questioned the prerogative of the Prime Minister. But the way the Prime Minister gave a clean chit when the Venkatsami Commission is in operation and that too by extending the time is not acceptable. We, therefore, are very right to bring it as a Motion to discuss the propriety. The fate of the Motion is not yet made clear.

MR. SPEAKER: Shri Dasmunsi, you have give a notice and the same is under my consideration.

SHRI PRIYA RANJAN DASMUNSI : Tomorrow is the Business Advisory Committee day. We can plan our business only if you decide this by tomorrow.

Sir, this is an important issue. We cannot keep quiet every day.

MR. SPEAKER: Shri Dasmunsi, you have given the notice. It is under my active consideration....(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): I have also given a notice on a very important matter. ...(Interruptions) I gave it on Friday. ...(Interruptions)

MR. SPEAKER: I will come to you later. Now, Shri Suresh Kurup....(Interruptions)

श्री सईदुज्जमा (मुजफ्फरनगर) : अध्यक्ष जी, मैंने भी नोटिस दिया है, मेरी बात भी आप सुनिये। हजारों लोग जेलों में हैं। (ब्यवधान)

अध्यक्ष महोदय : आप बैठ जाइये, आपको भी बुलाएंगे।

MR. SPEAKER: Thirty Members have given notices. ...(Interruptions)

MR. SPEAKER: Today, during the Zero Hour, we will go according to the serial number. I have 30 notices with me. The first one is from Shri Suresh Kurup.